

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI
WEST ZONAL BENCH**

**CUSOMS MISCELLANEOUS APPLICATION NO.85873 OF 2025
CUSOMS MISCELLANEOUS APPLICATION NO.86232 OF 2025
CUSOMS MISCELLANEOUS APPLICATION NO.85144 OF 2026**

**IN
CUSTOMS APPEAL NO.86696 OF 2023**

[Arising out of Order-in-Original no.03/SJ/(03)/PCC (ADJN)/MUMBAI/2023-24 dated 18th September 2019 passed by the Principal Commissioner of Customs (Adjudication), Mumbai]

VINIT SHETH

Appellant

Vs.

**ADDITIONAL DIRECTOR GENERAL
(ADJUDICATION), DRI, MUMBAI**

Respondent

Appearance:

Present for the Appellant :Ashok Dhingra Associates

Present for the Respondent:Shri J.K.Jain, Joint Commissioner (AR)

CORAM:

HON'BLE MR. C J MATHEW, MEMBER (TECHNICAL)

HON'BLE MR. AJAY SHARMA, MEMBER (JUDICIAL)

FINAL ORDER NO.85214/2026

Date of Hearing/Decision: **21.01.2026**

PER: CORAM

Appeal is dismissed as withdrawn.

(Dictated and pronounced in court)

**(AJAY SHARMA)
MEMBER (JUDICIAL)**

**(C.J. MATHEW)
MEMBER(TECHNICAL)**

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